

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.C.P. NO. 248/91 in
O.A. NO. 988/89

DECIDED ON : 27.03.1992

Prithivi Singh ... Petitioner

Vs.

Shri Arun Bhagat & Anr. ... Respondents

CORAM

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. C. JAIN, MEMBER (A)

For the Petitioner - Mrs. Meera Chibber, Counsel

For the Respondents - SI K. K. Kaushik, Departmental
Representative

ORDER (ORAL)

Hon'ble Mr. Justice V. S. Malimath, Chairman :-

Learned counsel for the petitioner sought leave of the Court to withdraw the petition in the light of the records produced for our perusal to the effect that the petitioner has been given confirmation w.e.f. 22.5.1974 and his case for promotion was also considered with reference to the date 16.7.1987 and found unsuitable for promotion. The records also show that his case was considered for promotion by the DPC on 23.5.1988 and 22.9.1989 and he was not found suitable on those dates also. Hence, the C.C.P. is dismissed as withdrawn.

(P. C. Jain)
Member (A)

(V. S. Malimath)
Chairman

as
270392